

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1301 of 2019

IN THE MATTER OF:

Narayan Shenvi Prabhu

...Appellant

Versus

Easun MR Tap Changers Pvt. Ltd. & Anr.

...Respondents

For Appellant: Shri Rajendra Kumar Panigrahi, Advocate

For Respondents: None

ORDER

22.01.2020 Due to paucity of time, the matter could not be taken up.

List the Appeal 'for admission (after Notice)' on 19th February, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md